

Annexure A-7

Name of Corporate Debtor SRS Limited

Date of Commencement of Liquidation 15.10.2019

List of Stakeholder as on 15.10.2019

SNO	Name of Stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of Claim Received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien/attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	SRS Entertainment India Limited	Others	U92490HR2014PLC053358	14-11-2019	4,85,72,353	4,85,72,353	Advance	NIL		NA	NIL	100%	NIL	NIL	-	-	
2	Canara Bank	Equity Shareholder	U67190KA1906PLC001069	08-11-2019	4,64,00,000	-	Equity	NIL		NA	NIL	-	NIL	NIL	4,64,00,000	-	
3	SRS Retreat Services Limited	Others	U55101HR2005PLC042465	11-11-2019	1,16,41,07,394	-	Advance	NIL		NA	NIL	-	NIL	NIL	1,16,41,07,394	-	
4	SRA Real Infrastructure Limited	Others	L65910HR1990PLC040431	11-11-2019	44,20,68,375	-	Advance	NIL		NA	NIL	-	NIL	NIL	44,20,68,375	-	